

ware packages to 24 Departments. There are 52 departments having any one of these facilities. NIC has placed orders for additional 600 Multilingual terminals, delivery of which will start from March, 1991.

NIC has been providing training in the use of Hindi/Indian languages on computers on individual basis. It is now conducting special courses on use of Hindi/Indian languages on Computers. It announced 8 courses on Word-processing and data entry in Hindi and database design in Hindi during the period November, 1990 to March, 1991. Five such courses have already been conducted under which about 100 persons from various departments have been trained.

Service Matter Cases of Government employees Settled through CAT

1134. SHRI NANDLAL MEENA: Will the PRIME MINISTER be pleased to state:

(a) whether after the institution of Central Administrative Tribunal, the time taken in finalisation of cases pertaining to service matter of the Government employees has been reduced as compared to cases earlier finalised through High Courts;

(b) whether any survey has been carried out as to whether the establishment of CAT system has proved economical both to the Government and its employees; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir. The average time taken for disposal of cases by the Tribunal is comparatively shorter than was taken earlier by various courts.

(b) and (c). Though no survey has been carried out it is considered that the institution/disposal of cases by the Tribunal is

more economical. A nominal fee of Rs. 50/- is charged from the party concerned while filing application in the Tribunal and it is not obligatory for him to engage a practising lawyer as he himself can defend the case before the Tribunal. A large number of employees affected by the same order can also join in one application without paying extra fee. In addition, no fee is charged for inspection of a file/document and copy of the judgement is sent free of charges.

Transmission of Lucknow Doordarshan Kendra

1135. SHRI YUSUF BEG: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received complaints of irregular and defective transmission of Doordarshan Kendra, Lucknow; and

(b) if so, the steps taken by the Government to improve the conditions of the Kendra?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The high power (10 KW) TV transmitter at Lucknow is reported to be functioning normally. However, there have been instances of interruption in the transmission from this transmitter due to failure of power supply. In order to minimise such interruptions, a diesel generator set has been provided at the Centre. Nevertheless, momentary interruption in service, each time the sources of supply is changed from the mains to diesel generator and vice-versa, cannot be avoided.

National Commission on Women

1136. SHRI PRAKASHBAPU VASANTRAO PATIL: Will the PRIME MINISTER be pleased to state: